

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF NOVEMBER, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.11.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.25
CIVIL SUITS (COMM)	2714	91	59	2746
CIVIL ORIGINAL (COMM-IPD-TM)	1027	10	21	1016
CIVIL ORIGINAL (COMM-IPD-CR)	174	6	3	177
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	194	2	6	190
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	136	10	8	138
CIVIL APPEAL (COMM-IPD-CR)	14	0	0	14
CIVIL ORIGINAL (COMM-IPD-PAT)	49	4	0	53
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4309	123	97	4335

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.11.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.25
CIVIL SUITS (COMM)	1393	21	8	1406
ORIGINAL MISC. PET. (I) (COMM)	282	38	46	274
ORIGINAL MISC. PET. (T) (COMM)	34	11	7	38
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	17	2	2	17
ORIGINAL MISC. PET. (COMM)	2476	65	25	2516
ORIGINAL MISC. PET. (ENF.) (COMM)	994	28	16	1006
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	2	44
ARBITRATION APPEAL (COMM)	65	3	7	61
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	49	78	83	44
COUNTER CLAIMS (COMM)	176	0	1	175
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5533	246	197	5582